

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 7318 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge,
Kamrup(M)

Dated Guwahati, the 04th August, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Memo No. DJK/Acctt/9105 /E dated 21.07.23

Madam,

With reference to the above, I am directed to inform you that Shri Hirakjyoti Das, JMFC, Kamrup(M) has been granted permission to avail LTC for the block period of 2022-2025, to travel to Udaipur, Rajasthan, along with his wife, w.e.f 03.09.23 to 06.09.23 (tentatively), by the shortest possible route, as per existing Rules.

Shri Das may be informed accordingly.

Thanking you,

Yours faithfully,

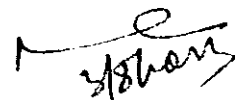
sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/ 7319-7322 /A.
Copy to:-

Dated 04/08/23

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Hirakjyoti Das, JMFC, Kamrup(M), with reference to his letter dated 20.07.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.



REGISTRAR(VIGILANCE)

DK